

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **16th March, 2023** ;

I

In **Morning session** The **Hon'ble Shri Justice M. S. Sonak** and The **Hon'ble Shri Justice Valmiki SA Menezes** will sit singly and will take up the extant Judicial assignment pertaining to Single Bench.

II

At **2.30 p.m.** the Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki SA Menezes** will take up the matter, as per the causelist published separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 15-03-2023

By Order,

sd/-

(G. G. Bhansali)
Registrar (Judicial)